

0A 987/89(C)

(2)

19-4-90. Lawyers on strike.

Case is adjourned to- 24/4/90

24/4/90

Hon. Mr. D.K. Agrawal, J.M.
Hon. Mr. K. Obayye, A.M.

B.O.C

Shri SS Nigam, appears for
the applicant.

GM. appl. No. 239/90, taken
up: this is an application for withdrawal
of the application. We are not concerned
with the ground mentioned therein.
We are purposely not interested in making
any observation about the ground on
which the application is sought to be
withdrawn. We allow the claim petition,
to be withdrawn. The claim petition is
therefore dismissed, as withdrawn without
any order as to costs.

ATM.

Dep
J.M.

sd.